

IN THE CENTRAL ADMINISTRATIVE TRAUNAL
AHMEDABAD BENCH

O.A. No. 145/93
T.A. No.

DATE OF DECISION 14-5-1993

Shri I.S. Anand

Petitioner

Shri A.M. Saiyed

Advocate for the Petitioner(s)

Versus

Union of India and Others

Respondent

Shri N.S. Shevde

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel Vice Chairman.

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

Inderjitsingh Sevasingh Anand
 Bench Fitter, Grade I,
 C/O Senior Elec. Chargeman (Repair Shop),
 Western Railway,
 Ahmedabad (P.C. 380 002)

Applicant.

Advocate Mr. A.M. Saiyed

Versus

1. Union of India, through
 The General Manager,
 Western Railway,
 Churchgate, Bombay.
 2. The Divisional Railway Manager
 Vadodara Division
 Western Railway,
 Pratapnagar, Vadodara.
 3. The Senior Divisional Electrical Engg. (Power)
 Vadodara Division
 Western Railway,
 Pratapnagar, Vadodara
 4. Shri Upendraprasad M.
 Retd. Bench fitter (Western Railway)
 B-50, Ghanshyam Park,
 Pij Road, Nadiad, Dist. Kheda.
- Respondents

Advocate Shri N.S. Shevde.

O R A L J U D G E M E N T

In

O.A. 145 of 1993

Dt. 14-5-1993

Per Hon'ble Shri N.B.Patel

Vice Chairman

Mr. Shevde makes statement, on instructions from the respondent no.2, that if in future, monetary benefits are declared hereafter, the same will be given to the applicant on the basis of his name being above

the name of Mr. Upendra Das, respondent no. 4 herein.

Mr. Saiyed and the applicant are not present. The application is dismissed for default. No order as to costs.


(V. Radhakrishnan)

Member (A)


(N.B. Patel)

Vice Chairman

*AS.

IN THE CENTRAL ADMINISTRATIVE TRIAUNAL
AHMEDABAD BENCH

M.A.NO. 290 of 1993 in
145 of 1993.
O.A. No.
~~P.A. No.~~

DATE OF DECISION 21.06.1993.

Shri I.S.Anand Petitioner

Shri A.M.Saiyed Advocate for the Petitioner(s)

Versus

Union of India and Ors. Respondent

Shri N.S.Shevde Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr.N.B.Patel : Vice Chairman

The Hon'ble Mr. V.Radhakrishnan : Member (A)

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NO

Inderjitsingh Sevasingh Anand
Bench Fitter, Grade I,
C/o. Senior Elec. Chargeman (Repair Shop),
Western Railway,
Ahmedabad (P.C.NO. 380 002)

...Applicant.

(Advocate : Mr.A.M.Saiyed)

Versus

1. Union of India
through The General Manager,
Western Railway,
Churchgate,
Bombay.
2. The Divisional Railway Manager,
Vadodara Division,
Western Railway,
Pratapnagar,
Vadodara.
3. The Senior Divisional Electrical Engg. (Power),
Vadodara Division,
Western Railway,
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Vadodara.
4. Shri Upendraprasad M.
Retd. Bench Fitter (Western Railway),
B-50, Ghanshyam Park,
Piji Road,
Nadiad,
Dist. Kheda. ...Respondents.

(Advocate : Mr.N.S.Shevde)

O R A L J U D G M E N T

M.A.NO. 290 OF 1993.

IN

O.A.NO. 145 OF 1993.

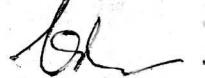
Dated : 21/06/1993.

Per : Hon'ble Mr. N.B.Patel : Vice Chairman

Since the proceedings dated 19.4.1993 and our
order dated 14.5.1993 are brought to the notice of
Mr.A.M.Saiyed and since Mr.N.S.Shevde reiterates the
statement made by him on 14.5.1993, Mr.A.M.Saiyed, under
instructions from the applicant who is personally present
in the Court Room, does not press the M.A. ~~The~~ M.A./290/93

accordingly stands disposed of. The respondents are directed to implement the statement made ~~by~~ on their behalf by Standing Counsel on 14.5.1993.

No order as to costs.


(V. Radhakrishnan)
Member (A)


(N.B. Patel)
Vice Chairman

AIT

CENTRAL ADMINISTRATIVE TRIBUNAL
Ahmedabad Bench

① Application No. 145 of 1993.

Transfer Application No. _____ Old W.Pett No. ..

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record

Room (Decided)

Dated : 7/6/93

Countersigned :

osheas
Section Officer/Court officer

IC Shams
Signature of the Dealing
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE 145 OF 19 93

NAMES OF THE PARTIES Sh. I. S. Anand,

VERSUS
U.A.L. 8 988

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